

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 95 of 2011**

**Dated: 13<sup>th</sup> August, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Bharat Sanchar Nigam Ltd. ... Appellant(s)**

**Versus**

**Kerala State Electricity Board & Anr. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. Sharat Kapoor**

**Counsel for the Respondent(s): Mr. M.T. George  
Ms. Kavitha T for R.1  
Mr. Ramesh Babu for R.2**

**ORDER**

The learned counsel for the Appellant is filing his written notes today.

The learned counsel for the Respondent seeks some time for making reply submissions.

Post the matter for further hearing on **22.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/mk